

**LOK SABHA  
STARRED QUESTION NO. \*229  
TO BE ANSWERED ON 12<sup>th</sup> March, 2018**

**FIREFIGHTING SYSTEM/EQUIPMENT AT PETROL PUMPS**

\* 229. SHRIMATI DARSHANA VIKRAM JARDOSH:

पेट्रो लयम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM & NATURAL GAS be pleased to state:

- (a) the extant mechanism put in place including scheduled routine and surprise inspections by the Government to ensure availability of adequate firefighting system/equipment at various petrol pumps in the country;
- (b) the number of petrol pumps penalised or penal action taken against them for inadequate firefighting mechanism during the last three years, State/UT/year and case-wise; and
- (c) the number of minor and major fire incidents occurred at various petrol pumps in the country along with the extent of damages reported therefrom during the last five years and the action taken by the Government thereon, State/UT and case-wise?

**ANSWER**

पेट्रो लयम और प्राकृतिक गैस मंत्री  
(श्री धर्मेन्द्र प्रधान)

**MINISTER OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)**

(a) to (c) : A statement is laid on the Table of the House.

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE LOK SABHA STARRED QUESTION NO. 229 ASKED BY SHRIMATI DARSHANA VIKRAM JARDOSH FOR ANSWER ON 12.03.2018 REGARDING FIREFIGHTING SYSTEM/EQUIPMENT AT PETROL PUMPS.**

(a) : Retail outlets are set-up by Public Sector Oil Marketing Companies (OMCs) after getting necessary approvals from all Statutory Authorities, including Petroleum and Explosives Safety Organization (PESO). Explosive license is issued by the PESO and the same is renewed periodically by them, which is a mandatory requirement for operating a Retail Outlet. Before issuing the explosive license, PESO ensures that the Safety and fire fighting norms as well as equipments prescribed under the Petroleum Rules are completely adhered to at the Retail Outlet. PESO also carries out periodic inspections at Retail Outlets to ascertain any violations as per the Petroleum Rules.

Officials of OMCs also regularly conduct safety inspections at the Retail Outlets and ascertain the following:

- i. Verification of statutory documents
- ii. Safety & Fire Fighting Facility
- iii. Safety of Tanks and Tank Farm Area
- iv. Safety of Dispensing Units and the area around them
- v. Safety of sales building/ generator room etc.
- vi. Electrical Safety and Earthing
- vii. General Safety and Housekeeping at ROs
- viii. Compliance to Petroleum Rules, 2002

Petroleum and Explosives Safety Organisation (PESO) has informed that the licenses (including firefighting facilities) for retail outlets are issued as per the safety provisions stipulated under Petroleum Rules, 2002. The design & layout of petrol pumps are approved according to Schedule IV of Petroleum Rules, 2002. The requirement of the firefighting facilities are elaborated in the conditions of the license and the said Rules. During inspection, the availability of firefighting facilities as per Petroleum Rules, 2002 is verified.

PESO has also informed that the licenses for Auto LPG and CNG dispensing stations are also issued under Static & Mobile Pressure Vessels (Unfired) Rules, 2016 and Gas Cylinders Rules, 2016 in such petroleum dispensing stations. The firefighting

facilities and design/layout of such premises are ensured according to the requirement of the respective Rules. PESO has further informed that during inspection, the facilities related to the firefighting mechanism are being verified along with other provisions of Petroleum Rules, 2002. PESO has carried out 9553 number of inspections at Retail Outlets (RO) across the country during the last three years.

(b) : The details of number of petrol pumps penalized by PESO for inadequate firefighting mechanisms during the last three years, State-wise and year-wise is at Annexure-I

(C) : As per information furnished by PESO, the details of number of minor and major fire accidents which took place during the last five years, State-wise, along with damage details and action taken thereon, case-wise is at Annexure – II.

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Annexure referred to in reply to part (b) of Lok Sabha Starred Question No. 229 asked by Shrimati Darshana Vikram Jardosh for answer on 12.03.2018 regarding 'Firefighting System/Equipment at Petrol Pumps'.

<b>State</b>	<b>Year</b>	<b>No. of petrol pumps penalized including penal action</b>
Uttar Pradesh	2015	15
	2016	06
	2017	12
Uttarakhand	2015	09
	2016	48
	2017	22
Chhattisgarh	2015	1
	2016	0
	2017	1
Rajasthan	2015	5
	2016	27
	2017	53
Orissa	2015	5
	2016	3
	2017	4
West Bengal	2015	87
	2016	48
	2017	158
Bihar	2015	05
	2016	01
	2017	01
Delhi & Haryana	2015	4
	2016	4
	2017	8
Gujarat	2015	4
	2016	3
	2017	2

Telangana	2015	1
	2016	20
	2017	12
Andhra Pradesh	2015	0
	2016	2
	2017	6
Maharashtra, Goa and Daman & Diu	2015	5
	2016	18
	2017	12
Kerala	2015	8
	2016	9
	2017	5
Karnataka	2015	01
	2016	03
	2017	04
Jharkhand	2015	0
	2016	1
	2017	1
<b>North East States</b> Assam, Meghalaya, Mizoram, Manipur, Nagaland, Tripura & Arunachal Pradesh	2015	2
	2016	10
	2017	12
Madhya Pradesh	2015	3
	2016	2
	2017	8
Tamil Nadu	2015	28
	2016	28
	2017	45
Punjab, Chandigarh, Himachal Pradesh and J & K	2015	6
	2016	12
	2017	9

Annexure referred to in reply to part (c) of Lok Sabha Starred Question No. 229 asked by Shrimati Darshana Vikram Jardosh for answer on 12.03.2018 regarding 'Firefighting System/Equipment at Petrol Pumps'.

State	Year	No. of minor or major fire accidents	No. of Casualties/Damages/Injuries	Action taken by PESO (Suspension/Cancellation of licence)
<b>Uttar Pradesh</b>	2013	04	2 Injured	4
	2014	0	0	0
	2015	0	0	0
	2016	01	6 injured	1
	2017	02	2 injured	2
<b>Uttarakhand</b>	2013	0	0	0
	2014	01	01 Injured	1
	2015	0	0	0
	2016	0	0	0
	2017	0	0	0
<b>Chhattisgarh</b>	2013	0	0	0
	2014	0	0	0
	2015	0	0	0
	2016	0	0	0
	2017	01	0	1
<b>Rajasthan</b>	2013	01	0	1
	2014	0	0	0
	2015	01	Injured 01	0
	2016	01	Injured 02	0
	2017	03	Injured 01	2
<b>Orissa</b>	2013	0	0	0
	2014	0	0	0
	2015	2	Injured 1, Killed Nil	1
	2016	1	Injured 1 Killed	1

			Nil,	
	2017	1	Injured Nil, Killed Nil	1
<b>West Bengal</b>	2013	0	0	0
	2014	0	0	0
	2015	0	0	0
	2016	1	Injury Nil, Killed 2	1
	2017	1	Injury Nil, Killed 2	1
<b>Bihar</b>	2013	0	0	0
	2014	0	0	0
	2015	0	0	0
	2016	01	0	0
	2017	0	0	0
<b>Haryana/Delhi</b>	2013	0	0	0
	2014	1	Injured 1, killed 0	1
	2015	0	0	0
	2016	0	0	0
	2017	1	Killed1,Injured 1	1
<b>Gujarat</b>	2013	1	Injured 1	1
	2014	2	0	2
	2015	0	0	0
	2016	0	0	0
	2017	2	0	0
<b>Telangana</b>	2013	0	0	0
	2014	0	0	0
	2015	0	0	0
	2016	0	0	0
	2017	0	0	0
<b>Andhra Pradesh</b>	2013	0	0	0
	2014	0	0	0
	2015	0	0	0
	2016	0	0	0

	2017	0	0	0
<b>Maharashtra, Goa and Daman &amp; Diu</b>	2013	4	Injured 2	4
	2014	5	Killed Nil, Injured Nil	3
	2015	2	0	1
	2016	4	Injured 8, Killed 1	4
	2017	3	Injured 5, Killed Nil	2
<b>Kerala</b>	2013	0	0	0
	2014	0	0	0
	2015	0	0	0
	2016	0	0	0
	2017	0	0	0
<b>Karnataka</b>	2013	0	0	0
	2014	0	0	0
	2015	0	0	0
	2016	02	01 (minor injury)	1
	2017	0	0	0
<b>Jharkhand</b>	2013	0	0	0
	2014	0	0	0
	2015	0	0	0
	2016	0	0	0
	2017	0	0	0
<b>North East States</b> Assam, Meghalaya, Mizoram, Manipur, Nagaland, Tripura & Arunachal Pradesh	2013	0	0	0
	2014	0	0	0
	2015	0	0	0
	2016	2	Injured 2	2
	2017	2	Injured 1	2



<b>Madhya Pradesh</b>	2013	0	0	0
	2014	0	0	0
	2015	0	0	0
	2016	0	0	0
	2017	01 minor accident case	0	1
<b>Tamil Nadu</b>	2013	0	0	0
	2014	0	0	0
	2015	0	0	0
	2016	1	0	1
	2017	1	0	1
<b>Punjab, Chandigarh, Himachal Pradesh and J &amp; K</b>	2013	0	0	0
	2014	01	02	1
	2015	0	0	0
	2016	0	0	0
	2017	2	3	2

